

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30^{AM} ON 12-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL.)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/876/IB/2018
NAME OF THE PETITIONER(S) : AGNI GAS TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : MALL MART FOOD & BEVERAGES INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ROHAN RATASEKARAN	Cum for Petitioner	[Signature]
2)	Abhinav Parthasarathy	counsel for Respondent	B. Abhinav

(19)

← CP/876/IB/2018

ORDER

On the withdrawal memo filed by the Operational Creditor Counsel, this CP/876/IB/2018 is hereby **dismissed** as **withdrawn**.

-SD-
(S VIJAYARAGHAVAN)
Member (Technical)

-SD-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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